

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP (IB) No.10/Chd/Hry/2017
(Admitted matter)**

In the matter of:

SRS Modern Sales Limited,
SRS Tower, Unit No.700 B,
7th Floor, Near Metro Station
Mewla Maharajpur, G.T.Road,
Faridabad, Haryana.

....Applicant-Corporate Debtor.

Present: None for Applicant-Corporate Debtor.

Resolution Professional is not present. Notice be
immediately sent to him at his email address for 26.12.2017 directing
him to appear in person failing which warrants will be issued to secure
his presence.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)
Adjudicating Authority

December 21, 2017.
Ashwani